

*In association with*

Shardul Amarchand & Mangaldas & Co., New Delhi

# 4<sup>TH</sup> RGNUL NATIONAL NEGOTIATION COMPETITION

FEBRUARY 7-9, 2025

EVENT BROCHURE





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# CADR @ RGNUL

Rajiv Gandhi National University of Law (RGNUL), Punjab, is a premier law university, established in 2006. Known for its excellence in legal education, RGNUL offers a comprehensive curriculum that balances theoretical knowledge with practical skills. The university provides students with opportunities to participate in various competitions, including those focused on Alternative Dispute Resolution (ADR), helping them develop crucial negotiation and mediation skills. With a modern campus, experienced faculty, and a strong emphasis on research, RGNUL prepares its students for successful careers in the legal field, fostering both academic and professional growth.

The Centre for Alternative Dispute Resolution (CADR) at RGNUL, Punjab, is dedicated to advancing the study and practice of ADR methods. Established to foster interest among students and researchers, CADR promotes ADR as a tool for achieving socio-economic and political justice. The Centre aims to strengthen ADR mechanisms in India by providing a platform for students to explore and deepen their understanding of alternative dispute resolution. Through workshops, seminars, and research initiatives, CADR supports the development of future legal professionals skilled in ADR, contributing to a more effective and equitable legal system.

# PREVIOUS EDITIONS

The **Inaugural RGNUL National Negotiation Competition** was organized by CADR, RGNUL and held online from October 8–10, 2021. Shardul Amarchand Mangaldas acted as the Chief Knowledge Partner, with CAMP as Supporting Partner, Justice Kuldeep Prakash Bhandari Foundation, Chandigarh as Knowledge Partner, and SCC Online as Media Partner. The three-day event attracted 34 teams from premier law universities. The proposition, based on Aviation Law & Industry, provided participants with a platform to engage in complex negotiations, thereby encouraging a deeper understanding of this specialized field and the practical application of the process of negotiation.

The **Second Edition** of the Competition took place physically from November 12–14, 2022, organized by CADR, RGNUL, and the Dr. P.C. Markanda Chair on ADR, RGNUL, Punjab. Knowledge partners and sponsors included Shardul Amarchand Mangaldas, Justice Kuldeep Prakash Bhandari, and the Indian Dispute Resolution Centre. Media partners were Live Law, Lawetopus, and Latest Laws, while Young Negotiators Club (YNC) India and Probono Club RGNUL served as Supporting Partners. The competition featured 26 teams from law schools across India, tackling topics such as extradition, expropriation, and nuclear tensions.

The **Third Edition** of the RGNUL National Negotiation Competition was hosted by the Centre from November 3–5, 2023. Shardul Amarchand Mangaldas & Co. continued its association as the Chief Knowledge Partner. With SCC Online as Media Partner, the event saw collaborations with Justice Kuldeep Prakash Bhandari Foundation, Chandigarh, Eastern Book Company and Dr. P.C. Markanda Chair on ADR. The competition saw enthusiastic participation from teams representing prestigious law schools across the country. This edition focused on contemporary issues in Family Law, Company Law, International Law etc. offering participants a challenging platform to hone their negotiation skills in a global context.



# PAST WINNERS



# OUR COLLABORATORS

## ***Shardul Amarchand Mangaldas***

Shardul Amarchand Mangaldas & Co (SAM) is one of India's foremost law firms, highly rated by international organizations, legal directories, and professional journals. Recognized for its comprehensive service offerings, SAM excels in providing innovative legal solutions and is celebrated for its responsiveness and collaborative approach with clients.

As a full-service firm, Shardul Amarchand Mangaldas boasts a team of over 668 lawyers, including more than 129 Partners. Their expertise spans a wide range of legal fields, supported by their extensive network of offices across key cities in India: New Delhi, Mumbai, Gurugram, Ahmedabad, Kolkata, Bengaluru, and Chennai.

The firm's reputation for enabling business growth and navigating complex legal landscapes makes it a trusted partner for clients seeking top-tier legal representation and strategic counsel.

# OUR COLLABORATORS

## ***Justice K.P. Bhandari Foundation, Chandigarh***

The Justice K. P. Bhandari Foundation (JKPBF) was established in 2017 by Mrs. Prabha Bhandari, Mr. Pradip Bhandari, and Ms. Varuna Bhandari Gugnani in memory of the late Justice Kuldip Prakash Bhandari, a distinguished figure in Indian law. Justice Bhandari served as a judge on the Punjab and Haryana High Court, held the esteemed position of Advocate General for the State of Punjab, and was the Chairman of the Punjab State Law Commission.

JKPBF is a trust devoted to spreading knowledge, promoting education, and awarding fellowships. Its mission extends to instilling a sense of social responsibility and encouraging students and researchers to contribute to National Development. The foundation's support of educational initiatives reflects its commitment to shaping the next generation of legal minds.

One of the most prestigious recognitions at RGNUL is the Justice Kuldip Prakash Bhandari Medal for Constitutional Law Excellence, which embodies the foundation's dedication to academic and legal excellence.

# FORMAT OF THE COMPETITION

The 4th NegComp will be held in an online mode.

There shall be two preliminary rounds followed by quarter finals, semi-finals, and finals. The two-member Negotiating Team will comprise of a client and a counsel who will mandatorily have to play both roles atleast once during preliminary rounds.

Universities interested in sending more than one team are requested to express their intention by reaching out to the organizing committee. It should be noted that the allocation of slots to any university will be a decision made solely by CADR-RGNUL, and shall be final and binding.

Any student enrolled in Undergraduate or Postgraduate Law degree programme in any University recognised by the Bar Council of India as on 1st January 2025, is eligible to participate.

Each University must be represented by two students, i.e. one Client and one Counsel. The composition of the team will not be permitted to change once the same has been communicated to the Organising Committee.



# AWARDS

## WINNERS

The team with the highest marks in the final round of the competition shall be the Winners of the Competition.

## RUNNER-UP

The team with the lower marks in the final round of the competition shall be the Runners-up.

## BEST NEGOTIATOR

The participant with the highest individual score in the Preliminary Rounds will be awarded the Best Negotiator.

## BEST NEGOTIATING PLAN

The team with the highest average score of the two Negotiation Plans in the Preliminary Rounds will be awarded the Best Negotiating Plan award.

## CERTIFICATE OF PARTICIPATION

All participating teams will receive a certificate of participation.

# TIMELINE OF THE COMPETITION

A vertical timeline graphic with a central orange line and horizontal tick marks. The background features decorative wavy lines in shades of orange and black. The timeline lists key dates and events for a competition.

Provisional Registration Opens	16th December, 2024
Provisional Registration Deadline	30th December, 2024
Release of General Information	7th January, 2025
Final Registration and Payment Deadline	10th January, 2025
Last Date to submit Clarifications	14th January, 2025
Release of Clarifications	20th January, 2025
Last Date to submit Negotiation Plan	30th January, 2025
<b>Dates of the Competition</b>	<b>7th - 9th February 2025</b>

**PROVISIONAL**  
**REGISTRATION LINK**

# ORGANISING TEAM

## PATRON-IN-CHIEF

Professor (Dr.) Jai S. Singh  
Vice-Chancellor, RGNUL, Punjab

## PATRON

Professor (Dr.) Anand Pawar  
Registrar, RGNUL, Punjab

## FACULTY CO-ORDINATORS

Dr. Gurmanpreet Kaur  
Dr. Wazida Rahman  
Ms. Nivedha S.

## STUDENT CONVENORS

Namisha Choudhary  
+91 600 699 8351

Chamundeswari Pemmasani  
+91 979 812 3567

## TEAM CADR

Aditi | Aishwarya Singh Vishnoi | Aksa Bethin Linson | Daksh Gupta | Dhanya Jha  
Gautam Taneja | Gunika Razdan | Hunar | Ishani Chakraborty | Jugaad Singh  
Kartikey Tripathi | Kavya Jain | Kshitij Prakash | Megha Bhartiya | Mustafa Topiwala  
Nachiketa Narain | Natasha Mittal | Pranav Chadha | Raima | Ritwik Sharma  
Sayed Kirdar Husain | Sayed Raiyyan | Sohun Sakhuja | Swastika Saha Chowdhury  
Tanishka Kapoor | Vanshika Jain | Vismaya Vinod